

DIVISION BENCH
COURT - II

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/278(KB)2023
IA(COMPANIES.ACT)/21(KB)2024,
IA(COMPANIES.ACT)/43(KB)2024,
IA(COMPANIES.ACT)/63(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	GOLDAIR HANDLING S.A. VS LAS GOLDAIR HANDLING (BAGDOGRA) PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Joy Saha, Sr. Adv.] For the Petitioner
Mr. Jishnu Saha, Sr. Adv.
Mrs. Sonal Shah, Adv.
Mr. Kushagra Shah, Adv.
Ms. Monali Dutta, Adv.
Mr. Aniket Chaudhury, Adv.

Mr. Ratnanko Banerji, Sr. Adv.] For Respondents
Mr. Jishnu Chowdhury, Adv.
Mr. Shaunak Mitra, Adv.
Mr. Sohan Sen
Mr. Siddharth Sharma, Adv.
Mr. Rishav Dutt, Adv.
Mr. Arjun Asthana, Adv.
Ms. Pratiksha Roy, Adv.
Ms. Shalini Deb, Adv.

Mr. Rajib Ray, Advocate] For ICAI

ORDER

1. Ld. Sr. Counsels/Ld. Counsel for the parties present.
2. IA(COMPANIES.ACT)/21(KB)2024

- a) Heard Ld. Sr. Counsel appearing on behalf of the Petitioner in part. Written Notes of Arguments be filed within 7 days.
 - b) **Reserved for Order.**
3. **IA(COMPANIES.ACT)/43(KB)2024**
- a) Post this application for consideration on **02.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)